

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 9th August, 2021

No. HCM/1/96/BENCH/92777 As directed, it is hereby informed to all the learned counsel and concerned parties that Hon'ble Mr. Judge M.V. Muralidaran will hold court at 3:00 p.m. instead of 11:30 a.m due to some unavoidable circumstances.

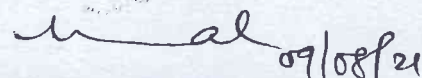
By order etc.,

Sd/-

**I/c REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 9th August, 2021**

No. HCM/1/96/BENCH
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.



**I/c REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**